

15/6

**HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110503**

**MOST URGENT
OUT-AT-ONCE**

No. _____/DHC/GAZ.IIB/G-8/MCDAT/2024

Dated: _____

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Director,
Directorate of Local Bodies,
Department of Urban Development,
Govt. of NCT of Delhi,
Delhi Secretariat, I.P. Estate,
New Delhi-110002.

Sub: Appointment of the Presiding Officer, Appellate Tribunal, MCD, on deputation basis.

Sir,

I am directed to say that Hon'ble the Acting Chief Justice has been pleased to order repatriation of Sh.Pitamber Dutt, DHJS, presently on deputation as Presiding Officer, Appellate Tribunal, MCD to his parent cadre after his tenure till 29.06.2024. I am, therefore, to request you to kindly relieve Sh.Pitamber Dutt w.e.f. 29.06.2024 so as to enable him to join his parent cadre.

I am further directed to say that the name of Sh.Abhilash Malhotra, an officer of Delhi Higher Judicial Service has been recommended for being appointed to the post of Presiding Officer, Appellate Tribunal, MCD on deputation basis w.e.f. 30.06.2024, initially for a period of one year, in place of Sh.Pitamber Dutt, DHJS.

I am, therefore, to request you to issue necessary notification for appointment of Sh.Abhilash Malhotra, an officer of DHJS, as Presiding Officer, Appellate Tribunal, MCD on deputation basis w.e.f. 30.06.2024, initially for a period of one year and for deciding the appeals preferred under the relevant provisions of the Delhi Municipal Corporation Act, 1957, for the areas falling within the territorial limits of Municipal Corporation of the National Capital Territory of Delhi.

Yours sincerely,

Sd/-

(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.-IIB)
for Registrar General

OIC (Judl. Br)

Endst. No. _____/DHC/GAZ.IIB/G-8/MCDAT/2024

Dated: 12/6/2024

Copy forwarded for information and necessary action to:-

- 1] The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi -110054.
- 2] The Principal Secretary (Law, Justice & Legal Affairs), Govt. of NCT of Delhi, Department of Law, Justice & Legislative Affairs, 8th Level, C-Wing, Delhi Secretariat, I.P.Estate, New Delhi-110002.
- 3] The Director (Delhi), Govt. of India, Ministry of Home Affairs, North Block, New Delhi for issue of necessary notification in respect of Sh.Abhilash Malhotra, DHJS for deciding appeals preferred under the relevant provisions of New Delhi Municipal Council Act, 1994, within the territorial limits of the National Capital Territory of Delhi.
- 4] Joint Registrar (Gaz.-IA), Delhi High Court, New Delhi.
- 5] Joint Registrar (Gaz.-IB), Delhi High Court, New Delhi.
- 6] Registrar (Estt.I), Delhi High Court, New Delhi.

Amit Narayan Bharthuar
(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.-IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.


No. 39185 / 39225 / F. 5(1)/2024

Dated, Delhi the _____

Sub:- Appointment of the Presiding Officer Appellate Tribunal, MCD, on deputation basis.

Copy forwarded for information and necessary action to:-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch I.T. Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The 'LAYERS' Section, for uploading on 'LAYERS'.


Officiating Principal District & Sessions Judge (HQs),
Delhi

